

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,  
 Summary of Claims Rece Summary of claims admitted

S.No.	Category	No. of Clai	Amount	No. of Clai	Amount	Amount of	Amount of	Amount of	Details in /	Remarks if any
1	Secured fir	0	0	0	0	0	0	0		
2	Unsecured	0	0	0	0	0	0	0		
3	Secured fir	1	15,54,73,019	1	15,44,76,829	0	9,96,190	0		
4	Unsecured	0	0	0	0	0	0	0		
	Total	1	15,54,73,019	1	15,44,76,829	0	9,96,190	0		

2016(Amount in Rs)